High Court Of Judicature At Allahabad

OFFICE MEMORANDUM

No. 183 /Admin(Services)/2019 Dated: Allahabad: April 01, 2019

The following Civil Judges (Junior Division) / Additional Civil Judges (Junior Division) / Judicial Magistrates/Metropolitan Magistrates have been transferred to the places indicated against their names below. They shall keep themselves ready to hand-over charge at their present place of posting **April 15, 2019 afternoon.**

No representation shall be moved by the officer until he/she has joined at transferred place.

The notification regarding their inter-se posting at the station to which they have been transferred will follow.

Sl	Name of Officers	Present Place of posting	Place to which transferred
No	S/Sri/ Smt./Km./ Sushri		
1.	Piyush Verma	Amroha	Kasganj
2.	Gyanendra Kumar	Vidhuna, Auraiya	Kanpur Nagar
3.	Swati Chandra	Balrampur	Meerut
4.	Neha Singh	Azamgarh	Jhansi
5.	Ashish Kumar	Etah	Meerut

BY ORDER OF THE COURT,

Sd/-(MAYANK KUMAR JAIN) REGISTRAR GENERAL

No. 183 (i)/Admin (Services)/2019 Dated: Allahabad: April 01, 2019 Copy forwarded for information and necessary action to:

- 1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
- 2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
- 3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
- 4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
- 5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
- 6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
- 7. The Registrar (Judicial) (Budget), High Court, Allahabad
- 8. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad
- 9. The Officer on Special Duty (Judicial) (Computer), High Court, Allahabad
- 10. The Assistant Registrar (Admin. A-3) Section, High Court, Allahabad
- 11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-(ATUL SRIVASTAVA) JOINT REGISTRAR (J) (SERVICES)